

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

10/02/2020

C.P./260/31/2019

O.A./260/28/2015

BABULI SETHI

-V/S-

ARUN GOEL

ITEM NO: 37

FOR APPLICANTS(S) Adv. : MR.B.ROUT

FOR RESPONDENTS(S) Adv.: MR.J.K.NAYAK

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for applicant and respondents. It is submitted by the learned counsel for the respondents that he has filed compliance report enclosing thereto the order passed by the Respondents complying the orders of this Tribunal in O.A.No.28/2015. Copy of this has been served on the learned counsel for the applicant.</p>
	<p>In view of the above, the CP is dropped and notices on the alleged contemnors are discharged. However, if the applicant applicant feels that his grievance still persists, he is at liberty to file fresh application as per the provisions of law.</p>
	<p>Free copy of this order be made over to learned counsels for both the sides.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

